

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1638**

TO BE ANSWERED ON THE 16TH MARCH, 2022/ PHALGUNA 25, 1943 (SAKA)

DRUG TRAFFICKING CASES IN THE COUNTRY

1638. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases registered for drug trafficking in the country during the last one year along with the percentage of Indian nationals and foreign nationals involved in the said cases;

(b) the number of persons apprehended in this connection and the quantum of drugs seized during last one year, border-wise;

(c) whether all international borders are considered as the safest gateways for smuggling drugs into the country;

(d) if so, the details thereof; and

(e) the measures adopted by Government to curb drug smuggling in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): The number of cases registered and persons arrested during the year 2021 along with the percentage of Indian and foreign nationals as reported by Central and State Drug law Enforcement Agencies (DLEAs) is at Annexure-I. The details of drugs seizure in Border States is at Annexure-II.

(e): Government has taken several steps to contain drug trafficking in the country. Some of these are:-

(i) The Government has introduced the Narco Coordination Centre (NCORD) in 2016 to have effective coordination of actions among various Ministries, Departments, Central and State law enforcement agencies. The mechanism was restructured in 2019 into a 4 tier structure:-

- 1) Apex Committee (Headed by Union Home Secretary)**
- 2) Executive Committee (Headed by Special Secretary (IS), MHA).**
- 3) State Level Committee (Headed by Chief Secretary of concerned State).**
- 4) District Level Committee (Headed by District Magistrate)**

(ii) Border Security Force, Sashastra Seema Bal, Indian Coast Guard, Railway Protection Force, Assam Rifles have been empowered under the Narcotic Drugs & Psychotropic Substances Act for making interdiction of narcotic drugs.

(iii) Director General Level talks are being held with Myanmar, Bangladesh, Sri Lanka & Pakistan to discuss and resolve the various drug related issues.

(iv) India has signed 26 Bilateral Agreements, 15 Memorandum of Understandings and 02 Agreements on Security Cooperation with different countries for combating illicit trafficking of Narcotics Drugs and Psychotropic Substance and Chemical Precursors as well as related offences.

(v) Narcotics Control Bureau (NCB) co-ordinates with various international organizations such as SAARC Drug Offences Monitoring Desk (SDOMD), Brazil, Russia, India, China and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Council Cooperation (SCO), United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB) etc. for sharing information and intelligence to combat trans-national drug trafficking.

ANNEXURE-I
R.S.US.Q.NO.1638 FOR 16.03.2022

The number of cases registered and person arrested during the year 2021*

Total No. of cases registered	Total No. of persons Arrested	Percentage of Indian national arrested	Percentage of foreign national arrested
45314	61882	99.36%	0.64%

***Provisional Data**
Source: NCB

The details of drugs seizure in Border States in the Year 2021

2021* (upto Dec)	ACETIC ANHYDRID E (kg)	ATS(kg)	COCAINE(kg)	CODEINE (kg)	CODEINE (In Litre)	EPHEDRINE/PSEUDOEPHEDRINE(kg)	GANJA(kg)	HASHISH (kg)	HASHISH OIL (in kg)	HEROIN (kg)	LSD (In Blot)	MDMA (kg)	MEPHEDRONE(kg)
ARUNACHAL PRADESH	0	0.00	0.10	0.00	0.00	0.00	2623	0.00	0.00	3.71	0	0.00	0.00
ASSAM	0	18.91	0.00	0.00	0.00	0.00	20358	0.00	0.00	27.63	0	0.00	0.00
BIHAR	0	0.00	0.00	0.00	0.00	0.00	13799	65.84	0.00	3.63	16	0.00	0.00
GUJARAT	0	9.27	0.07	0.00	0.00	0.00	7306	111.84	0.00	3026.02	0	0.00	10.57
HIMMACHAL PRADESH	0	0.00	0.00	0.00	0.00	0.00	324	433.80	0.05	10.61	20	0.00	0.00
JAMMU & KASHMIR	0	0.00	0.00	0.00	0.00	0.00	642	975.29	0.00	196.15	0	0.00	0.00
MANIPUR	0	26.49	0.00	0.00	0.00	0.00	1322	0.00	0.00	204.68	0	0.00	0.00
MEGHALAYA	0	10.49	0.00	0.00	0.00	0.00	512	0.00	0.00	501.68	0	0.00	0.00
MIZORAM	0	166.05	0.00	0.00	0.00	0.00	322	0.00	0.00	34.52	0	0.00	0.00
NAGALAND	0	0.80	0.00	0.00	0.00	0.00	1712	0.00	0.00	17.27	0	0.00	0.00
PUNJAB	0	0.00	0.00	0.00	0.00	0.00	582	59.06	0.00	443.51	0	0.00	0.00
RAJASTHAN	24050	0.05	0.04	181.67	155.70	0.00	12828	12.97	0.00	112.75	0	0.76	60.11
SIKKIM	0	0.00	0.00	0.00	0.00	0.00	1	0.00	0.00	0.15	0	0.00	0.00
TRIPURA	0	0.00	0.00	0.00	0.00	0.00	24891	0.00	0.00	97.28	0	0.00	0.00
UTTAR PRADESH	0	0.00	0.00	0.00	0.00	0.00	46891	1085.75	0.00	1337.29	0	0.00	0.00
UTTARAKHAND	0	0.00	0.00	0.00	0.00	0.00	1597	286.27	0.00	35.18	0	0.00	0.00
WEST BENGAL	215	1.11	4.06	133.71	616.26	12.85	17476	5.75	0.00	83.54	0	0.00	0.00

2021*(upto Dec)	METHAQUALONE (MANDRAX) (kg)	MORPHINE(kg)	MORPHINE (In Litre)	OPIUM(kg)	POPPY HUSK & POPPY STRAW(kg)	INJECTION (In No.)	CBCS (In Bottle)	CBCS (In Litre)	TABLETS OF ALL TYPES (kg)	TABLETS OF ALL TYPE (in no.)	Total cases	Total Arrested
ARUNACHAL PRADESH	0.00	0.00	0.00	16.48	0	0	0	0.00	0.00	0	258	462
ASSAM	0.00	1.93	8.12	40.58	3	0	163618	0.00	79.34	1364117	1153	1969
BIHAR	0.00	0.73	0.00	9.95	1573	25	19166	0.00	0.26	22298	329	447
GUJARAT	7.49	0.00	0.00	734.58	653	914	328	0.00	0.00	7445	264	456
HIMMACHAL PRADESH	0.00	0.00	0.00	24.76	1024	16	234	0.00	226.14	3047063	836	1174
JAMMU & KASHMIR	0.00	0.00	0.00	2.58	19206	1131	57732	4.00	0.00	172260	1542	2217
MANIPUR	0.00	62.32	26.50	819.17	202	0	6262	0.00	29.86	998592	323	415
MEGHALAYA	0.00	0.00	0.00	2.01	0	192	683	0.00	0.00	18948	58	90
MIZORAM	0.00	0.00	0.00	0.00	0	0	1793	0.00	0.00	7554	534	714
NAGALAND	0.00	0.00	0.00	28.74	0	0	1257	0.00	0.00	57032	98	133
PUNJAB	0.00	0.00	0.00	253.54	7955	12353	1554	0.00	0.00	2105936	3128	4164
RAJASTHAN	0.03	0.00	0.00	670.34	412156	14300	70915	160.10	867.70	10055355	2959	3937
SIKKIM	0.00	0.00	0.00	0.00	0	0	3843	0.00	0.00	19572	30	45
TRIPURA	0.00	0.00	0.00	0.00	0	0	186240	0.00	0.00	1387142	287	340
UTTAR PRADESH	0.00	36.90	1.40	289.44	2753	127	115272	82.35	22450.46	460044	7101	7136
UTTARAKHAND	0.00	0.00	0.00	21.19	221	9831	2389	0.00	0.00	793025	1811	2152
WEST BENGAL	0.00	3.99	0.00	22.45	984	3696	218391	0.00	36.23	456029	1179	1822

*provisional data. Source NCB.